

**GOVERNMENT OF INDIA
CORPORATE AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5895
ANSWERED ON:08.09.2011
DEFUNCT COMPANIES
Pandey Shri Ravindra Kumar

Will the Minister of CORPORATE AFFAIRS be pleased to state:

- (a) the details regarding number of defunct companies upto the current year 2011;
- (b) the number of defunct private limited/limited companies closed down under the Easy Exit Scheme, 2010 (EES,2010);
- (c) the amount of revenue accrued by the Government in the current year; and
- (d) the concrete steps taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI R.P.N. SINGH)

- (a) The total number of defunct companies, (those that have not filed their Annual Returns and Balance Sheets for the last three consecutive years or more) as per MCA records is 1,62,144.
- (b) Total number of defunct private limited /limited companies closed down under the Easy Exit Scheme, 2010 (EES, 2010) are 15,667.
- (c) Nil, as there is no provision of Fee under the Easy Exit Scheme, 2010.
- (d) The Ministry has announced another scheme/ guidelines after closure of Easy Exit Scheme, 2010, for enabling quick and hassle free closure of companies, namely:
 - (i) Easy Exit Scheme, 2011 (w.e.f 01.01.2011 to 30.04.2011)
 - (ii) Guidelines for Fast Track Exit Mode (w.e.f 03.07.2011)